

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.467/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Chris Garrod Global India Pvt.Ltd. -Vs- Fabworth Promoters Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | |
|--------------------------------------|---|-----------------------|
| 1. Mr. SHUVASIS SEN GUPTA, Adv. | } | Operational Creditor. |
| 2. Mr. SOUMYAJIT MISHRA, Adv. | | |
| 3. Mr. BALARAO SEN, Adv. | | |
| 1. Mr. Ratnanku Banerjee, (Sr. Adv) | } | Corporate Debtors |
| 2. Mr. Anindan Banerjee, (Adv) | | |
| 1. Mr. RISHAV BANERJEE, (Adv) | | |
| 2. Mr. SHOUNAK MITRA, (Adv) | | |
| 3. Mr. ZULFIKAR ALI AL QUADERI (Adv) | | 2. Adv
18/09/2017 |

ORDER

Ld. Counsel for the petitioner and the Ld. Sr. Counsel for the respondents are present.

Ld. Counsel for the petitioner made a request for adjournment.
Prayer is allowed.

List on 16/10/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)

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